

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:54
ANSWERED ON:01.03.2005
FINANCIAL ASSISTANCE TO NGOS
Rawat Shri Dhan Singh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the Government and Non-Government Organizations and agencies which have provided financial assistance under the centrally sponsored schemes for the development of Scheduled Tribes in Rajasthan during the last one year and thereafter;
- (b) whether irregularities regarding the misuse, misappropriation of the central fund by organizations/agencies have come to the notice of the Government during the last three years;
- (c) if so, the details thereof, and
- (d) the action taken/being taken by the Government against those organizations/agencies?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) This financial assistance provided to the State Governments and Non-Governmental Organizations for the development of Scheduled Tribes in the country including the State of Rajasthan under various schemes of the year 2003-04 is available in the Annual Report of the Ministry for the year 2003-04. The assistance provided during the current year is at annexure.

(b) No, Sir.

(c) & (d) Do not arise.

In part fulfilment of Reply to Part (a) of Lok Sabha Unstarred Question No. 54 asked by Shri Dhansingh Rawat to be answered on 01.03.2005

ANNEXURE

Financial assistance provided to State Government and Non Governmental Organisations working in the State of Rajasthan during the year 2004-05 (upto 24.02.2005)

(Rs in lakhs)

S. No.	Name of the Scheme/Programme	Amount Released
1	Special Central Assistance to Tribal Sub Plan	2834.69
2	Grant under Art. 275(1)	2200.00
3	Grant to NGOs for ST Coaching - Award -	31.65
4	Educational Complex	19.22
5	Development of Primitive Tribal Groups NGOs	State Government - 76.00
6	Scheme of Post Matric Scholarships	1792.57

